

03.02.2022  
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**WPA (H) 69 of 2021**

**Israfil Sk.**  
**Vs.**  
**The State of West Bengal & Ors.**

Mr. Uday Narayan Betal,  
Mr. Bhaskar Ch. Hutait .. for the petitioner.

Mr. Debabrata Chatterjee,  
Ms. Sangeeta Roy .. for the State.

Mr. Dhananjay Banerjee,  
Ms. Oindrila Ghosh ... for the respondent nos.8 & 10.

We have heard Mr. Uday Narayan Betal, learned counsel appearing for the petitioner, Mr. Debabrata Chatterjee, learned counsel appearing for the State and Mr. Dhananjay Banerjee, learned counsel appearing for the respondent nos.8 and 10.

A report has been submitted by Mr. Rakesh Singh, Officer-in-Charge, Kalna Police Station, Purba Bardhaman dated 1<sup>st</sup> February, 2022. To say the least, the report is absolutely vague. We have expressed our displeasure to the learned Government counsel and gave an option to withdraw the report and file a proper report and ensure that the investigation is done in a proper manner.

The learned Government counsel seeks permission to withdraw the report and instructs the

respondents / police to proceed in accordance with law in a proper manner and file a fresh report on the next date.

List the matter on 17<sup>th</sup> February, 2022.

Let the original report be returned after retaining a photocopy thereof.

**( T. S. Sivagnanam, J.)**

**(Hiranmay Bhattacharyya, J.)**